

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA-1541/2019

New Delhi, this the 17th day of May, 2019

Hon'ble Sh. Mohd. Jamshed, Member (A)

(By Advocate: Sh. Yogesh Kr. Mahur with Mr. Harkesh)

Versus

(By Advocate: Sh. Ranjan Tyagi)

ORDER (ORAL)

Mohd. Jamshed, Member (A):-

The applicant retired from service on 28.02.2019. Some of his retiral benefits have been withheld. The applicant has made a number of representations, the latest being, 30.04.2019.

2. The respondents are directed to consider and decide the representation of the applicant dated 30.04.2019, within a period of three months from the date of receipt of certified copy of this order.
3. Accordingly, the O.A. is disposed of at the admission stage itself. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

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